

[The Minister of Home Affairs :]

\*223. SHRI NIRANJAN VARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Plebiscite Front of Kashmir has since dropped its old demand, and if not, what steps have been taken against the said Front ; and

(b) whether any steps are being taken by Government against the similar organisation being formed in other States, especially in Nagaland?

गृह-कार्य मंत्री (श्री बाई० बी० चव्हाण) :  
(क) जहाँ तक सरकार को जानकारी है, जनमत संग्रह मोर्चे ने जम्मू व काश्मीर के लोगों के लिए आत्म-निर्णय के अधिकार को अपनी मांग नहीं छोड़ी है। अभी तक संगठन के विरुद्ध कोई कार्रवाई करना आवश्यक नहीं समझा गया है।

(ख) मीजो नेशनल फ्रंट अवैध गतिविधियाँ निवारण अधिनियम, 1967 के अन्तर्गत एक 'अवैध संस्था' घोषित की गई है।

[The Minister of Home Affairs (SHRI Y. B. CHAVAN) :

(a) As far as Government are aware the Plebiscite Front has not dropped its demand of the right of self determination for the people of Jammu and Kashmir. No action has been considered necessary so far against the organisation.

(b) The Mizo National Front has been declared an 'unlawful association' under the Unlawful Activities (Prevention) Act 1967.]

#### NEW CITIES ON AIR MAP OF I.A.C.

\*224. SHRI I. ABUBHAI M. CHINAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any plan to include new cities on the air map of Indian airlines; and

(b) if so, which are the cities to be so included ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :  
(a.) and (b) Yes, Sir. Air

[English translation.

services to Gaya and Gwalior have been introduced from 1st November, 1969.

#### FREE EDUCATION UPTO HIGHER SECONDARY STANDARD

\*225. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the names of the States where education upto High School/Higher Secondary standard is free;

(b) whether the Central Government has offered special assistance to those States that will come forward to make education free in their regions ; and

(c) if so, the details thereof and the response of the State Governments thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIBHAKT DARSHAN) :

(a) According to the information available with this Ministry, Education at the Secondary/Higher Secondary levels is free as under —

(i) Higher Secondary : Jammu & Kashmir and Tamil Nadu (for all).

Madhya Pradesh. : (for girls only.)

(ii) Secondary : Andhra Pradesh, Jammu & Kashmir, Kerala, Mysore, Nagaland & Tamil Nadu (for all).

Madhya Pradesh, Orissa, Rajasthan and Uttar Pradesh (for girls only).

(b) No, Sir.

(c) Does not arise.

#### भारतीय जहाजों द्वारा किये जाने वाले आयात तथा निर्यात व्यापार का प्रतिशत

\*226. श्री जगदम्बी प्रसाद यादव :  
श्री मान सिंह वर्मा :

क्या संसद्-कार्य तथा नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि भारत का कितना प्रतिशत आयात तथा निर्यात व्यापार भारतीय जहाजों तथा विदेशी जहाजों द्वारा किया जाता है और इस दिशा में आत्म-निर्भरता प्राप्त करने के लिये क्या प्रयत्न-